

conducted in such cases by two doctors. Special Magistrates have been detailed for recording dying-declarations of victims and all such cases are to be thoroughly investigated at senior levels. These instructions are being reiterated.

#### Schemes for the Welfare of Tribals

5262. KUMARI PUSHPA DEVI SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Union Government have advised to State Governments to help raise socio-economic status of tribals ;

(b) if so, the types of schemes suggested by the Centre for implementation for the welfare of tribals ; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) Yes, Sir.

(b) The following schemes for the welfare of tribals have been suggested.

- (i) Enforcement of various protective measures like law against alienation of tribal land, regulation of business of moneylending, abolition of bonded labour, regulation of Inter-State migrant labour, review of forest, excise, credit and marketing policies.
- (ii) Allotment of lands and developing the same for the increasing production.
- (iii) Allotment of house sites and assistance for construction of houses.
- (iv) Aiming to increase productivity levels in agriculture, horticulture, animal husbandry, forestry, cottage, village and small industries through increase in irrigation potential, introduction of modern technology and use of adequate inputs viz., improved seeds, fertilisers etc.
- (v) Identification of tribal families living below the poverty line in the Tribal sub-plan area and enabling them to cross the poverty line by rendering assistance under the

various development programmes (viz. Integrated Rural Development programme, Drought Prone Area Programme, Economic Rehabilitation of Rural Poor programme, Employment Guarantee Affirmation Scheme, Hill Area Development and Tribal sub-Plan programmes.

(vi) Establishment of Ashram schools, girls' hostels, book banks for Scheduled Tribe students and making provision for adequate pre and post-matric stipends/scholarships and taking up schemes of coaching and training the tribal boys for specific employment opportunities besides reviewing reservation of posts and services for the Scheduled tribes.

(c) During 1980-85, 23 lacs. tribal families are sought to be economically assisted and upto January 1984, 29.47 lacs. tribal families have been covered.

#### Location of Atomic Power Plants

5263. SHRI MOHANLAL PATEL : SHRI NAVIN RAVANI :

Will the PRIME MINISTER be pleased to state :

(a) Government policy in regard to establishment of more Atomic Power Plants in the country during the next five years ;

(b) whether any State Government have requested to instal Atomic Power Plant in their States ; and

(c) if so, the names of such States and the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) The policy is to continue setting up a series of pressurised heavy water reactor units of 235 Mwe size followed by 500 Mwe units.

(b) and (c) Requests have been received from time to time from many States such as Rajasthan, Punjab, Andhra Pradesh, Madhya Pradesh, Tamil Nadu, Kerala, Karnataka and others for setting up atomic

power plants in their States. The Site Selection Committee constituted by Department of Atomic Energy in examining various sites suggested by the State Governments.

**Persons Challenged for Defacing of Public Property**

5264. SHRI RAM PRASAD AHIRWAR : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 3628 on 14 December, 1983 regarding defacing of public buildings in Delhi and state :

(a) the particulars of persons who have been challaned under the West Bengal Prevention of Defacing of Public Property Act, 1976 till date ; and

(b) number of cases of defacing of public property which have been detected by Delhi Police, NDMC, and MCD between 28 September, 1983 till date ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b) Challaning of persons for offences under the West Bengal Prevention of Defacing of Public Property Act, 1976, as extended to the Union Territory of Delhi, is done by the Delhi Police. Upto the 15th March, 1984, 87 such cases were detected and 95 persons have been arrested/challaned, in this connection. They were found defacing the walls by pasting posters, etc., particulars of the persons challaned are annexed in the statement.

**STATEMENT**

**PARTICULARS OF THE PERSONS WHO HAVE BEEN ARRESTED/CHALLANED IN (1983 & 1984 UPTO 15.3.84) UNDER THE WEST BENGAL PREVENTION OF PUBLIC PROPERTY ACT 1976 :**

**1983**

1. Ram Adalat s/o Dhuki Ram r/o Gali No. 2, Tank Road, Karol Bagh, Delhi.
2. Delip s/o Banwari Lal r/o S-718 Mangol Puri.

- |   |   |   |  |  |
|---|---|---|--|--|
| 3. Satish Kumar   | } | All resident of Nangloi.                                |  |  |
| 4. Hari Chand   |   |   |  |  |
| 5. Kher Singh   |   |   |  |  |
| 6. Laxman   |   |   |  |  |
| 7. Om Parkash   |   |   |  |  |
| 8. Arjan  |   |   |  |  |
| 9. Moti Ram s/o Gopi Chand r/o H. No. 2680 Mahavir Block Bhola Nath Nagar Delhi.                  |   |   |  |  |
| 10. Dr. Satender Kumar s/o Faquir Chand r/o C. 24, Ganesh Nagar, Shakarpur, Delhi.                |   |   |  |  |
| 11. Rajinder Singh s/o Khem Chand r/o H. No. F. 8/12 Krishna Nagar, Delhi.                        |   |   |  |  |
| 12. Sureinder Kumar s/o Chhote Lal r/o 2389 Gali Balmik T. Gate Delhi.                            |   |   |  |  |
| 13. Unnat Kant Jha s/o Roop Narain Jha r/o 5062 Gali Brahman Wali, P. Dhiraj, Sadar Bazar, Delhi. |   |   |  |  |
| 14. Ravinder Kumar Sharma s/o Madan Mohan Sharma r/o H. No. 3226, Gali Telian Darya Ganj.         |   |   |  |  |
| 15. Brij Mohan  | } | All resident of Sach Khan Nanak Dham, Loni Road, (U.P.) |  |  |
| 16. Prem Kumar  |   |   |  |  |
| 17. Kuldip Sing   |   |   |  |  |
| 18. Ashok Kumar   |   |   |  |  |
| 19. Dinesh Kumar  |   |   |  |  |
| 20. Jaswant Singh   |   |   |  |  |
| 21. Ram Singh   |   |   |  |  |
| 22. Amar Jit  |   |   |  |  |
| 23. Nahar Singh   |   |   |  |  |
| 24. Sher Singh s/o Mool Chand r/o 16-B/S Anand Parbat, Bus Trml, K. Bagh, Delhi.                  |   |   |  |  |
| 25. Pahlad s/o Damru r/o 843/12 Seema Puri, Delhi.  |   |   |  |  |
| 26. Surya Bhan s/o Rogy r/o H. No. 87 Seema Puri, Delhi   |   |   |  |  |
| 27. Dr. Trlochan Singh s/o Harnam Singh r/o 2644 Sadar Bazar Road, Delhi.                         |   |   |  |  |
| 28. Sarad Agnihotri s/o Chander Parbha Agnihotri r/o C-3/93 A, Vihar, Delhi.                      |   |   |  |  |
| 29. Rajinder Kumar s/o Randhir Singh r/o 5435, New Chandrawal Delhi.                              |   |   |  |  |
| 30. Jagdish s/o Shambhu Dayal r/o Khoka No. 26, Lajpat Rai Market, Delhi.                         |   |   |  |  |